COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 222 OF 2015

Dated: 19th December, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor , Technical Member

In the matter of:

Chhattisgarh State Power Generation Co. Ltd.	**.....**	**Appellant(s)**
Vs		
Chhattisgarh Electricity Regulatory Commission	**.....**	**Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Sandeep Rajpurohit for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on ***01.03.2017.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/vt